

MANIPUR GOVERNMENT SERVANTS

1084. Shri Rishang Keishing: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that about 28 persons from different departments of the Manipur Government are under suspension and their cases are now pending in the Courts as well as in police;

(b) if so, the nature of their cases;

(c) the dates of their suspension; and

(d) the steps taken to dispose of their cases finally?

The Minister in the Ministry of Communications (Shri Raj Bahadur):

(a) 21 Government Servants are under suspension; only 19 cases pending with the Court or the Police.

2 cases are under departmental enquiry.

(b) to (d). A statement with the requisite information is laid on the Table of the House. [See Appendix VIII, annexure, No. 66].

BRIDLE PATH IN MANIPUR

1085. Shri Rishang Keishing: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Government of Manipur have allotted a sum of Rs. 50,000 from the Tribal Welfare Fund for the construction of a new bridle path in the hill areas during 1955-56;

(b) if so, the amount already utilised; and

(c) the mileage of the bridle path constructed in 1955-56?

The Minister in the Ministry of Communications (Shri Raj Bahadur):

(a) No such amount was provided for the construction of a bridle path but a provision of Rs. 50,000 was made for the repair and maintenance of bridle paths in hill areas which has been nearly fully utilised.

(b) and (c). Do not arise.

WAR SERVICE CANDIDATES

1086. Dr. Rama Rao: Will the Minister of Defence be pleased to lay on the Table a statement showing the various concessions admissible to war-service candidates and their dependents in regard to rehabilitation medical facilities, and appointment in Government services?

The Deputy Minister of Defence (Sardar Majithia): A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 67].

URBAN WELFARE PROJECTS

1087. Shri Ram Krishan: Will the Minister of Education be pleased to state:

(a) whether final decision has been taken for establishment of Urban Welfare Projects during Second Five Year Plan; and

(b) if so, the details thereof?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Yes, Sir.

(b) A target to establish one Urban Family Welfare Project in each State by the end of the Second Five Year Plan has been fixed. Under the scheme Industrial Co-operative Societies will be formed to run the industry. The Ministry of Commerce & Industry have agreed to give grants and loans for such industries. The choice of industry may, however, differ to suit local conditions and needs of each State.

WELFARE EXTENSION PROJECTS

**1088. { Shri Ram Krishna:
Shri Amar Singh Damar:**

Will the Minister of Education be pleased to state:

(a) whether a final decision has been taken for establishment of new welfare extension projects under the Second Five Year Plan; and

(b) if so, the main features thereof?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Yes, Sir.